

POST OFFER PUBLIC ANNOUNCEMENT

**VERITAS (INDIA) LIMITED**

Corporate Identification Number (CIN): L23209MH1985PLC035702

Registered Office: Veritas House, 3rd Floor, 70 Mint Road, Fort, Mumbai - 400 001.

Contact No: 022 - 22824444 / 22755555 | Website: www.veritasindia.net | E-mail Id: corp@veritasindia.net

OPEN OFFER FOR ACQUISITION OF 69,70,600 (SIXTY NINE LAKHS SEVENTY THOUSAND SIX HUNDRED ONLY) FULLY PAID UP EQUITY SHARES OF ₹ 1/- EACH FROM THE SHAREHOLDERS OF VERITAS (INDIA) LIMITED ("VERITAS" / "TARGET COMPANY") BY SWAN ENERGY LIMITED ("SWAN" / "ACQUIRER") (HEREIN AFTER COLLECTIVELY REFER TO AS "ACQUIRER") PURSUANT TO AND IN COMPLIANCE WITH REGULATIONS 3(1) & 4 OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED ("SEBI (SAST) REGULATIONS").

This Post Offer Advertisement is being issued by Aryaman Financial Services Limited, the Manager to the Offer ("Manager"), on behalf of the Acquirer, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations, 2011") in respect of Open Offer ("Offer") to acquire 69,70,600 (Sixty Nine Lakhs Seventy Thousand Six Hundred) Equity Shares of ₹ 1/- each, being constituting 26.00% of the Target Company on a fully diluted basis at a price of ₹ 126/- (Rupees One Hundred & Twenty Six Only) ("Offer Price"). This Post Offer Public Announcement is to be read with Public Announcement dated May 20, 2022 ("PA") along with the Detailed Public Statement ("DPS") published on May 27, 2022 in Business Standard (English - All Editions), Business Standard (Hindi - All Editions) and Pratihakal (Marathi - Mumbai Edition) with respect to the aforementioned Offer.

1	Name of the Target Company	Veritas (India) Limited			
2	Name of the Acquirer and PAC	<b>Acquirer: Swan Energy Limited</b> <b>PAC: Nil</b>			
3	Name of the Manager to the Offer	Aryaman Financial Services Limited			
4	Name of the Registrar to the Offer	Purva Shareregistry India Private Limited			
5	Offer Details				
(a)	Date of Opening of the Offer	July 21, 2022 (Thursday)			
(b)	Date of Closure of the Offer	August 03, 2022 (Wednesday)			
6	Last Date of Payment of Consideration	August 12, 2022 (Friday)			
7	<b>Details of Acquisition</b>	<b>Proposed in the Offer Document</b>		<b>Actual</b>	
7.1	Offer Price	₹ 126/-		₹ 126/-	
7.2	Aggregate number of shares tendered	69,70,600 <sup>(1)</sup>		1,441	
7.3	Aggregate number of shares accepted	69,70,600 <sup>(1)</sup>		1,441	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 87,82,95,600/-		₹ 1,81,566/-	
		<b>Number</b>	<b>In %</b>	<b>Number</b>	<b>In %</b>
7.5	Shareholding of the Acquirers along with PAC before Agreements / Public Announcement	Nil	Nil	Nil	Nil
7.6	Shares Acquired by way of Agreements	1,47,45,720	55.00%	1,47,45,720 <sup>(2)</sup>	55.00% <sup>(2)</sup>
7.7	Shares Acquired by way of Open Offer	69,70,600 <sup>(1)</sup>	26.00% <sup>(1)</sup>	1,441	0.01%
7.8	Shares acquired after Detailed Public Statement	Nil	Nil	Nil	Nil
7.9	Post Offer Shareholding of Acquirer along with PAC	2,17,16,320 <sup>(1)</sup>	81.00% <sup>(1)</sup>	1,47,47,161	55.01%
	<b>Pre &amp; Post offer shareholding of the Public</b>	<b>Pre Offer</b>	<b>Post Offer</b>	<b>Pre Offer</b>	<b>Post Offer</b>
7.10	Number	98,22,933	28,52,333	98,22,933	98,21,492
	In %	36.64%	10.64%	36.64%	36.63%

**Note:**

1) Assuming full acceptance under the Open Offer.

2) Share Purchase Agreement transaction is yet to complete & is under process.

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and the Letter of Offer. All other terms and conditions of the Offer shall remain unchanged.

The Acquirer accepts the responsibility for the information contained in this Announcement and also for the obligations of the Acquirer laid down in the SEBI (Substantial Acquisitions of Shares and Takeover) Regulations, 2011 and subsequent amendments made thereof.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in, BSE website at www.bseindia.com and at the Registered Office of the Target Company i.e. Veritas House, 3rd Floor, 70 Mint Road, Fort, Mumbai - 400 001.

**THIS ANNOUNCEMENT IS ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER**



**ARYAMAN FINANCIAL SERVICES LIMITED**

(CIN No.: L74899DL1994PLC059009)

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Website: www.afsl.co.in Email: info@afsl.co.in

Contact Person: Mr. Deepak Biyani

Place: Mumbai

Date: August 17, 2022